THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/5038/A

From :- Shri Kaushik Kumar Sharma,
Joint. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Thaneswar Kalita
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 8th October,2021

Sub:- **Civil Vacation.**

Ref:- Your letter No. DJ.XII-1/2021/3676/E, dtd. 8th October, 2021.

Sir,

With reference to the above, I am directed to inform you that you have been allowed to avail the **Civil vacation from 09.10.2021 to 24.10.2021 along with headquarter leave permission for the same period**, as prayed for. The Addl. District and Sessions Judge, Dhubri and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-75/1998/5039-5040/A, dated 8.10.2021

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court.

08/10/21

JT.REGISTRAR (VIGILANCE)